

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:3868
ANSWERED ON:02.12.2010
TRADITIONAL TEXTILE WEAVERS
Pandey Saroj;Tandon Annu

Will the Minister of TEXTILES be pleased to state:

(a) whether the Government is having any action plan for protection and development of Traditional textile weavers like Kosa of Chhattisgarh, Banarasi of Uttar Pradesh etc;and

(b) if so, the number of weavers who got the benefit of such action plan, Statewise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

(a) & (b): Benefits given under the scheme implemented by the Office of the Development Commissioner for Handloom are not product specific but are for the development of the handloom sector and for the welfare of weavers engaged in it. However in order to provide legal protection and to prevent unauthorized production of goods, the Government of India, under the Marketing and Export Promotion Scheme, provides assistance upto Rs.1.50 lakhs per product for registering the item under the Geographical Indications of Goods (Registration & Protection) Act, 1999 on the basis of viable proposals received from the concerned State Government. Financial assistance to register 35 items have been provided so far and Banaras Brocade and Sarees has already been registered under G.I. Act.